

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1352-1360/2018

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION, Appellant(s)

VERSUS

R.B. SAROJ

Respondent(s)

(FOR ADMISSION and I.R. and IA No.81124/2018-CONDONATION OF DELAY
IN FILING and IA No.81125/2018-EXEMPTION FROM FILING O.T.)

Date : 23-04-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr Amit Kumar, Adv.
Mr Sachin Pahwa, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr Ankit Agarwal, Adv.
Mr. Ravi Prakash Mehrotra, AOR
Mr Ajay Singh, Adv.
Mr. Sunny Choudhary, AOR
Mr K.K.Tiwari, Adv.
Mr Devendra K Tiwari, Adv.
Mr Dharmendra Pandey, Adv.
Mr Ashutosh Sriwastva, Adv.
Mr Rohitash K Sharma, Adv.
Mr. Abhishek Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 4 and 6 to 9 are duly represented.

Respondent no.5 has filed counter affidavit.

Await original records from the High Court and Trial
Court. Issue D.O. letter.

List again on 6.8.2019.

ANIL LAXMAN PANSARE
Registrar